

National Company Law Tribunal
Allahabad Bench
Allahabad

36(ND)/2015
TP48/397-398/ALL/ 16/CLB




ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016.

NAME OF THE COMPANY: M/s Bridge Solution Group Inc.

Vs.

M/s Bridge E- Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	Pankaj Jain, Adv.		Respondents	
2	Tanmay Chatterjee C.S		Respondents	
3.	ADITYA SINGH ADV.		PETITIONER	

Order dated 19.08.2016

C.P. No. 36 (ND)/2015 M/s Bridge Solution Group Inc. Vs. M/s
Bridge E-Solution Pvt Ltd.

Counsel for petitioner filed Vakalatnama and requested for time to file rejoinder. Shri Pankaj Jain appearing for respondents present and filed his memo of appearance. For filing rejoinder and completion of pleadings 09.09.2016.

List the matter on 09.09.2016.


SH.VSR AVADHANI (Judicial Member)

Dated 19.08.2016